

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1404
ANSWERED ON 10TH FEBRUARY, 2022**

E-CHALLAN ON DELHI-MEERUT EXPRESSWAY

**1404. SHRI VINOD KUMAR SONKAR:
SHRI RAJA AMARESHWARA NAIK:
SHRI RAJVEER SINGH (RAJU BHAIYA):
DR. SUKANTA MAJUMDAR:
SHRI BHOLA SINGH:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether e-challan generated for traffic-rule violation on Delhi-Meerut Expressway (DME) and if so, the details thereof;**
- (b) whether old e-challan are not being transferred to Virtual Courts and if so, the action taken in this regard;**
- (c) whether the Government proposes to develop online e-challan system to provide spontaneous e-resolution to wrong e-challan and if so, the details thereof;**
- (d) the number of e-challans generated on DME in Delhi since its inception, month-wise, vehicle type and offence-wise;**
- (e) whether there is time lag in communication of these e-challan to the traffic rule offenders and if so, the reaction of the Government thereto;**
- (f) whether two wheelers driving is prohibited on DME, if so, the number of challan generated for two wheelers during the last two years and if not, the reasons therefor; and**
- (g) whether imposing a speed limit of 70 km/hr on DME is restricting the highway benefits to commuters who are using DME to save time and if so, the reaction of the Government thereto?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Yes, Sir. As per the information provided by Delhi Police, the details of total number of challans generated during the years 2019, 2020, 2021 and 2022 (upto 31.01.2022) on Delhi Meerut Expressway are as under:-

Year	2019	2020	2021	2022 (upto 31.01.2022)
E-challans generated	207635	315707	101213	9812

(b) The Hon'ble Virtual Court became functional w.e.f. 13.05.2020. Data has been consumed in the Virtual Court w.e.f. 18.04.2020 onwards and the data issued prior to 18.04.2020 could not be consumed by the Virtual Court. Despite best efforts old e-challan could not be consumed by the Virtual Court, hence, these challans are being forwarded to regular court for disposal.

(c) No such proposal is under consideration with this Ministry. However, grievances module is available on the Delhi Traffic Police Official website www.delhitrafficpolice.nic.in for resolution of any grievances; the violator can contest the e-challan at <https://vcourts.gov.in>.

(d) The details of number of notices issued month-wise, vehicle type and offence-wise during the years 2019, 2020, 2021 and 2022 (upto 31.01.2022) have been enclosed as annexure.

(e) In the online e-challan system, e-challan/ Notices are generated after the enforcement team manually scrutinises each violation with the electronic feed of the camera system which had captured the violations. However, the notices issued during the lock down (Covid 19 Pandemic) were sent through SMS only. Notices were not sent to the offender, where the mobile number was not available. The same was kept pending due to non-availability of services of postal department due to Covid-19. After lock down period, the said notices were dispatched through Speed Post to the violators.

(f) Yes, Sir. The movement of two wheelers is prohibited on Expressway portion of DME. As per the information available in the e-challan database of National Informatics Centre (NIC), 513 Challans have been issued to two wheelers till 8th February, 2022.

(g) The speed restriction of 70 km/hr has been imposed by Delhi Traffic Police on the directions of Hon'ble Supreme Court in the entire Delhi State. The portion of DME from Ch. 0+000 to Ch. 8+716 falls in the state of Delhi wherein the speed is restricted to 70 kmph. However, in the balance length i.e. from Ch. 8+716 to Ch. 59+777, the speed limit is 100 kmph.

ANNEXURE REFERRED IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1404 ANSWERED ON 10TH FEBRUARY, 2022 ASKED BY SHRI VINOD KUMAR SONKAR, SHRI RAJA AMARESHWARA NAIK, SHRI RAJVEER SINGH (RAJU BHAIYA), DR. SUKANTA MAJUMDAR AND SHRI BHOLA SINGH REGARDING E-CHALLAN ON DELHI-MEERUT EXPRESSWAY

The details of number of notices issued month, vehicle type and offence-wise during the years 2019, 2020, 2021 and 2022 (upto 31.01.2022):-

YEAR	MONTH	VEHICLE TYPE							
		LMV		MMV		HMV		3WT	
		NOTICE ISSUED	OFFENCE						
2019	JULY	4971	OVER SPEED	941	OVER SPEED	18	OVER SPEED	12	OVER SPEED
	AUG.	109333	OVER SPEED	19684	OVER SPEED	258	OVER SPEED	137	OVER SPEED
	SEPT.	37976	OVER SPEED	4843	OVER SPEED	149	OVER SPEED	102	OVER SPEED
	OCT.	2318	OVER SPEED	153	OVER SPEED	4	OVER SPEED	2	OVER SPEED
	NOV.	9289	OVER SPEED	534	OVER SPEED	61	OVER SPEED	37	OVER SPEED
	DEC.	2180	OVER SPEED	14556	OVER SPEED	63	OVER SPEED	14	OVER SPEED
2020	JAN.	5278	OVER SPEED	63750	OVER SPEED	248	OVER SPEED	45	OVER SPEED
	FEB.	4914	OVER SPEED	61184	OVER SPEED	274	OVER SPEED	67	OVER SPEED
	MAR.	6774	OVER SPEED	30318	OVER SPEED	142	OVER SPEED	53	OVER SPEED
	APR.	7283	OVER SPEED	3099	OVER SPEED	216	OVER SPEED	43	OVER SPEED
	MAY	5268	OVER SPEED	3487	OVER SPEED	117	OVER SPEED	148	OVER SPEED
	JUNE	16773	OVER SPEED	15380	OVER SPEED	445	OVER SPEED	509	OVER SPEED
	JULY	11812	OVER SPEED	4324	OVER SPEED	446	OVER SPEED	441	OVER SPEED
	AUG.	12101	OVER SPEED	7173	OVER SPEED	1062	OVER SPEED	621	OVER SPEED
	SEPT.	6949	OVER SPEED	4376	OVER SPEED	387	OVER SPEED	203	OVER SPEED
	OCT.	7514	OVER SPEED	3850	OVER SPEED	150	OVER SPEED	79	OVER SPEED
	NOV.	9910	OVER SPEED	5264	OVER SPEED	132	OVER SPEED	56	OVER SPEED
	DEC.	8132	OVER SPEED	4630	OVER SPEED	218	OVER SPEED	62	OVER SPEED
2021	JAN.	4073	OVER SPEED	1801	OVER SPEED	56	OVER SPEED	14	OVER SPEED
	FEB.	3844	OVER SPEED	2110	OVER SPEED	74	OVER SPEED	9	OVER SPEED
	MAR.	4568	OVER SPEED	2731	OVER SPEED	251	OVER SPEED	36	OVER SPEED
	APR.	5891	OVER SPEED	1882	OVER SPEED	121	OVER SPEED	18	OVER SPEED
	MAY	12104	OVER SPEED	4112	OVER SPEED	260	OVER SPEED	53	OVER SPEED
	JUNE	7633	OVER SPEED	1725	OVER SPEED	201	OVER SPEED	24	OVER SPEED
	JULY	6782	OVER SPEED	1043	OVER SPEED	47	OVER SPEED	00	OVER SPEED

	AUG.	6081	OVER SPEED	880	OVER SPEED	38	OVER SPEED	01	OVER SPEED
	SEPT.	6419	OVER SPEED	1005	OVER SPEED	46	OVER SPEED	01	OVER SPEED
	OCT.	6582	OVER SPEED	1060	OVER SPEED	55	OVER SPEED	01	OVER SPEED
	NOV.	7565	OVER SPEED	981	OVER SPEED	41	OVER SPEED	00	OVER SPEED
	DEC	8883	OVER SPEED	101	OVER SPEED	10	OVER SPEED	00	OVER SPEED
2022	JAN.	9739	OVER SPEED	15	OVER SPEED	57	OVER SPEED	1	OVER SPEED
